

SLP(Crl.)No. 4328 OF 2003  
ITEM No.22

Court No. 4

SECTION IIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 4328/2003

(From the judgement and order dated 21/07/2003 in MCRLC 1433/03  
of The HIGH COURT OF M.P AT GWALIOR)

AJAY PATODIA

Petitioner (s)

VERSUS

STATE OF M.P.

Respondent (s)

( With Appln(s). for stay )  
( With Office Report )

Date : 12/03/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)

Mr. T.N. Singh,Adv.

For Respondent (s)

Ms. Vibha Datta Makhija,Adv.

UPON hearing counsel the Court made the following  
O R D E R

List this matter for final hearing on 22.3.2004.

(Ganga Thakur)  
PS to Registrar

(Prem Prakash)  
Court Master